

<i>Year ended June</i>	<i>Loans disbursed</i>	<i>Amount recovered</i>
1	2	3
1989 (latest available)	206.37	188

[English]

Taxation, Textile

Alleged Sale of Finished Dress Materials as Unprocessed Grey Fabrics

5920. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item appearing in the Indian Express of August 22, 1991 regarding Rs. 160 crore hawala transaction involving clandestine sale of finished dress materials as unprocessed grey fabrics;

(b) if so, the facts thereof;

(c) whether the government have conducted any enquiry in this regard;

(d) if so, the outcome thereof;

(e) whether hawala transactions are very much rampant not only in Bombay but also in other big cities; and

(f) if so, the effective measures the Government propose to take to counter this situation?

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) to (d) The Income-tax Department

has conducted enquiries into certain cases of suspected hawala transactions in Bombay. The details of investigations conducted so far cannot be revealed at this stage as the same may be prejudicial to the interest of further investigation.

(e) In the course of investigations by the income-tax authorities, some cases of Hawala transactions have been detected in Bombay and other places.

(f) Necessary legislative and administrative steps are taken from time to time to curb tax evasion which include steps to check evasion by hawala transactions and other modus operandi.

[Translation]

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Defence College or Ordnance Factory in Orissa

5921. SHRI GOVINDA CHANDRA MUNDA: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government propose to set up a Defence College or an Ordnance Factory in Orissa; and

(b) if so, the details thereof?

THE MINISTER OF DEFENCE: (SHRI SHARAD PAWAR): (a) No, Sir.

(b) Does not arise.